

being marketed in India and action to withdraw 8 drugs from the Indian market had already been taken in consultation with the experts. In respect of the remaining 4 drugs, namely (1) Nitrofurantoin compounds (2) Phenformin (3) Hydroxyquinoline derivatives and (4) higher dose Lynestrenol products, though these drugs are banned in some countries yet these are still being marketed in a number of developed countries and all these drugs are official drugs in the Pharmacopoeia viz., Phenformin-B.P. 1980, Clioquinol-B.P. 1980, Nitrofurantoin compounds—B.P. 1980 and U.S.P. and Lynestrenol B.P. 1980. In consultation with the medical experts, a conscious decision was taken to permit the marketing of these four drugs in the country subject to a cautionary statement and contra-indications being given on the label/package insert in some cases. From the information available, the drug Phenformin has been banned in U.S.A., but not in U.K., West Germany and France. As regards the drugs Nitrofurantoin compounds, Clioquinol and higher doses Lynestrenol products, none of these compounds are banned in U.S.A., U.K., West Germany and France. Clioquinol is, however, no longer being marketed in the U.S.A.

Admission In Kendriya Vidyalayas

4014. SHRI CHITTA MAHATA : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that the children of the Central Government employees/autonomous bodies whose services are not transferable do not get admission in the Kendriya Vidyalayas ; and

(b) if so, the details thereof and the specific reasons therefor and what steps Government propose to take to allow admission to the children of such employees in Kendriya Vidyalayas ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : (a) and (b) Since the scheme of Kendriya Vidyalayas

is primarily meant to provide-uninterrupted education to children of transferable Central Government employees, such children are accorded first priority in admission. Subject to availability of seats, children of non-transferable employees of the Central Government and of autonomous bodies are also admitted after meeting the demand of higher priority categories. But it is neither intended nor feasible to admit all children, including those of non-transferable employees, to these schools.

Harijan Ambassador

4015. SHRI PUCHIAPALLI PENCHALAI AH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India have appointed any Harijan as Ambassador so far ;

(b) if so, what is the number; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Government of India has appointed Harijans (persons belonging to the Scheduled Castes) as Ambassadors and High Commissioners.

(b) At present 5 persons belonging to the Scheduled Castes are serving as heads of our diplomatic missions (3 Ambassadors and 2 High Commissioners); one more person is to shortly take up assignment as Ambassador.

(c) Does not arise.

All India Urdu Cultural And Research Centre

4016. SHRI ABDUL RASHID KABULI : Will the Minister of EDUCATION AND CULTURE be pleased to state :